

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.1121/91

13

New Delhi this the 9th day of October 1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)
Hon'ble Mr R.K.Ahooja, Member (A)

R.S.Rawat
Administrative Officer
Delhi Milk Scheme
West Patel Nagar
New Delhi.
(None)

...Applicant.

Versus

1. Union of India through its
Secretary, Ministry of Agriculture
Department of Agriculture & Co-operative
Krishi Bhavan
New Delhi.

2. Delhi Milk Scheme through its
Chairman
West Patel Nagar
New Delhi

3. The General Manager
Delhi Milk Scheme
West Patel Nagar
New Delhi

4. Shri R.R.Mittal
Asstt. Admn. officer
Delhi Milk Scheme
West Patel Nagar
New Delhi.

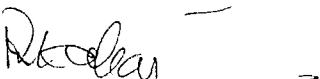
...Respondents.

(Shri V.S.R.Krishna, advocate)

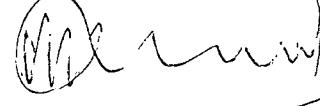
O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)

Neither the applicant nor his counsel is present though called twice. It appears that the applicant is not interested in pursuing this case anymore. Hence the application is dismissed in default and non-prosecution, leaving the parties to bear their own costs. Shri V.S.R.Krishna appears for the respondents.


(R.K.Ahooja)
Member (A)

aa.


(A.V.Haridasan)
Vice Chairman (J)